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O.A. No. 330 of 2008

Order dated: 08.09.2010

CORAM:

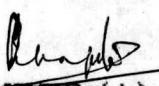
Hon'ble Shri C.R.Mohapatra, Member (A)

Heard Mr. B.S.Tripathy-I, Ld. Counsel for the applicant and Mr. T.Rath, Ld. Counsel for the Respondent-Railways.

Mr. Tripathy prays for withdrawal of this Original Application.

Prayer is allowed. O.A. is dismissed as withdrawn.

Ld. Counsel for the applicant is at liberty to take recourse for further action as per law. ^{This is} ~~without prejudice~~ to the rights of both the parties.



MEMBER (A)